

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. **26/AM14**
HELD ON 25.09.2013
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. **26/87-NC-7/2013** of **NORMS COMMITTEE (NC-7)** dealing with ‘**Chapter 39 and 40 of ITC (HS) Code**’ held on **25.09.2013** under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri S.K. Panigrahi, EO

2. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-128	GARGI HUTTENS – ALBERTUS PVT. LTD.	HQ F. No. 01/87/050/00079/AM11/DES-VII	Status: Approved
NC No.: 26/AM14 Dated: 25.09.2013	Adv. Lic. No. 0310567679 dated 31.03.2010	RLA F. No. 03/94/040/01132/AM10	

Request: **Amendment in the description of Import Item No. 1**

Decision: The Committee considered the request of firm and decided to amend the description of Import Item No. 1 to read as **“Para Formaldehyde 91+/-2%”**.

Case No. A-129	AMRIT POLYCHEM PVT. LTD.	HQ F. No. 01/87/050/00144/AM13/DES-VII	Status: Approved
NC No.: 26/AM14 Dated: 25.09.2013	Adv. Lic. No. 0310700262 dated 29.06.2012	RLA F. No. 03/94/040/00190/AM13	

Request: **Amendment in the description of Import Item No. 1**

Decision: The Committee considered the request of firm and decided to amend the description of Import Item No. 1 to read as **“Polyether Polyols”**.

Case No. A-130	ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD.	HQ F. No. 01/87/050/00477/AM13/DES-VII	Status: Approved
NC No.: 26/AM14 Dated: 25.09.2013	Adv. Lic. No. 0310729035 dated 21.03.2013	RLA F. No. 03/95/040/01034/AM13	

Request: **Amendment in the description of Import Item No. 1**

Decision: The Committee considered the request of firm and decided to amend the description of Import Item No. 1 to read

as “Natural Rubber / SBR”.

ONLINE CASES

1	Case No.:12/4/87-ALC1/2012	Party Name:M.P. DYE CHEM INDUSTRIES PVT. LIMITED.,	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00020/AM13/	RLA File :11/24/040/00008/AM12/	Lic.No/Date:1110026941 19.03.2012	Defer Date:09.10.2013
	Decision: A D/L No. 46011/71/2012-PC-II, dated 13.03.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 08.07.2013. Comments awaited from D/o C&PC.			

2	Case No.:1/49/87-ALC1/2012	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00420/AM13/	RLA File :07/24/040/00535/AM12/	Lic.No/Date:0710089067 19.06.2012	Defer Date:09.10.2013
	Decision: A D/L No. 46011/45/2010-PC.II dated 28.05.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 30.07.2013. Comments awaited from D/o C&PC.			

3	Case No.:2/43/87-ALC1/2012	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00358/AM13/	RLA File :03/94/040/00682/AM13/	Lic.No/Date:0310715739 26.11.2012	Defer Date:09.10.2013
	Decision: A D/L No. 46011/3/2013-PC.II dated 04.07.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 26.08.2013. Comments awaited from D/o			

4	Case No.:1/2/87-ALC1/2013	Party Name:CH COMPONENT PVT. LTD.,	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00491/AM13/	RLA File :05/23/040/00457/AM13/	Lic.No/Date:0510345354 11.02.2013	Defer Date:23.10.2013
	Decision: A D/L No. 46011/37/2009-PC.II dated 28.05.2013 was issued by D/o C&PC to firm. In response to above D/L, the firm furnished their reply vide letter dated 16.07.2013. D/o C&PC has again issued D/L No. 46011/37/2013-PC.II dated 03.09.2013 to firm as the information furnished by the firm was not specific. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

5	Case No.:1/52/87-ALC1/2012	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00462/AM13/	RLA File :03/94/040/00968/AM13/	Lic.No/Date:0310723866 13.02.2013	Defer Date:09.10.2013
	Decision: A D/L No. 46011/3/2013-PC.II dated 22.04.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 09.07.2013. Comments awaited from D/o C&PC.			

6	Case No.:2/52/87-ALC1/2012	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00463/AM13/	RLA File :03/94/040/00971/AM13/	Lic.No/Date:0310724308 15.02.2013	Defer Date:09.10.2013
	Decision: A D/L No. 46011/3/2013-PC.II dated 30.04.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.07.2013. Comments awaited from D/o C&PC.			

7	Case No.:18/7/87-ALC1/2013	Party Name:SWASTIK POLYMERS	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00030/AM14/	RLA File :05/24/040/00424/AM13/	Lic.No/Date:0510346244 15.02.2013	Defer Date:09.10.2013
Decision: A copy of application has been forwarded to D/o C&PC on 18.01.2013. Comments awaited from D/o C&PC.				

8	Case No.:13/1/87-ALC1/2013	Party Name:BANSHI BADAN MANDAL,	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00488/AM13/	RLA File :02/24/040/00182/AM13/	Lic.No/Date:0210186772 22.02.2013	Defer Date:09.10.2013
Decision: A D/L No. 46011/31/2013-PC-II, dated 28.04.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.07.2013. Comments awaited from D/o C&PC.				

9	Case No.:1/3/87-ALC1/2013	Party Name:DUJODWALA PRODUCTS LTD.,	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00004/AM14/	RLA File :03/94/040/00851/AM13/	Lic.No/Date:0310725663 26.02.2013	Defer Date:09.10.2013
Decision: A D/L No. 46011/130/2013-PC.II dated 25.06.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 26.08.2013. Comments awaited from D/o C&PC.				

10	Case No.:4/3/87-ALC1/2013	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00007/AM14/	RLA File :03/94/040/01006/AM13/	Lic.No/Date:0310725682 26.02.2013	Defer Date:09.10.2013
Decision: A D/L No. 46011/03/2013-PC.II dated 22.04.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 09.07.2013. Comments awaited from D/o C&PC.				

11	Case No.:5/3/87-ALC1/2013	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00008/AM14/	RLA File :03/94/040/01007/AM13/	Lic.No/Date:0310725678 26.02.2013	Defer Date:09.10.2013
	Decision: A D/L No. 46011/03/2013-PC.II dated 22.04.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 09.07.2013. Comments awaited from D/o C&PC.			

12	Case No.:31/50/87-ALC1/2012	Party Name:ESTER INDUSTRIES LTD	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00455/AM13/	RLA File :05/23/040/00485/AM13/	Lic.No/Date:0510347956 01.03.2013	Defer Date:09.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 05.04.2013. Comments awaited from D/o C&PC.			

13	Case No.:6/13/87-ALC1/2013	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00072/AM14/	RLA File :03/95/040/01004/AM13/	Lic.No/Date:0310732631 26.04.2013	Defer Date:09.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.06.2013. Comments awaited from D/o C&PC.			

	Case No.:7/17/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Approved
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Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	40112090	62/0- New Pneumatic Tyres of Rubber, of a kind used on buses or lorries : Other.	90000.000	K.G	17011900.00	306500.00 US Dollars
2	40114090	62/0- New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other.	60000.000	K.G	10699100.00	192800.00 US Dollars
3	40116100	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines	2800000.000	K.G	501752600.00	9040600.00 US Dollars
4	40116200	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24")	850000.000	K.G	156945600.00	2827800.00 US Dollars
5	40116300	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm. (24")	350000.000	K.G	62881000.00	1133000.00 US Dollars
6	40116900	62/0- New Pneumatic Tyres of Rubber, Other having a "herring-bone" or similar tread:Other	4200000.000	K.G	725571600.00	13073400.00 US Dollars
7	40119200	62/0- New Pneumatic Tyres of Rubber, Other : Of a kind used on agricultural of forestry vehicles and machines.	1275000.000	K.G	232697600.00	4192800.00 US Dollars
		62/0- New Pneumatic Tyres of Rubber. Other : Of a kind				

8	40119300	used on construction or industrial handling vehicles New Pneumatic Tyres of Rubber, Other : Of a kind used on construction or industrial handling vehicles	550000.000	K.G	103948600.00	1872900.00 US Dollars
9	40119400	62/0- New Pneumatic Tyres of Rubber, Other: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24")	800000.000	K.G	151973000.00	2738300.00 US Dollars
10	40119900	62/0- New Pneumatic Tyres of Rubber, Other : (Steel, Nylon tyres)	300000.000	K.G	51729500.00	932100.00 US Dollars
11	40129010	62/0- Solid tyre of Rubber, Other : for Motor vehicles.	100000.000	K.G	20526500.00	369800.00 US Dollars
12	40131020	62/0- Inner Tubes, of Rubber, For Lorries and buses	10000.000	K.G	3195200.00	57600.00 US Dollars
13	40139030	62/0- Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included.	25000.000	K.G	7986700.00	143900.00 US Dollars
				Total	2,046,918,900.00	36,881,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	40012100	NATURAL RUBBER	3936075.000	K.G	722,951,200.00	13,026,147.73 US Dollars	191,965,629.52	Qty
2	40022000	SYNTHETIC RUBBER : PBR	922190.000	K.G	148,608,000.00	2,677,621.61 US Dollars	40,417,182.77	Qty
3	40021990	SYNTHETIC RUBBER : SBR - 1502 / 1712 / 1723 / 1783	1348350.000	K.G	202,078,000.00	3,641,045.04 US Dollars	54,893,466.14	Qty
4	40023900	CHOLO BUTYL RUBBER	36885.000	K.G	10,645,000.00	191,801.80 US Dollars	2,251,464.15	Qty
5	40027000	EPDM RUBBER	2025.000	K.G	573,200.00	10,327.93 US Dollars	121,234.31	Qty
6	28030010	CARBON BLACK	3237037.500	K.G	247,961,400.00	4,467,772.97 US Dollars	111,502,718.94	Qty
7	59021010	NYLON TYRE CORD FABRIC (DIPPED)	615450.000	K.G	156,935,700.00	2,827,670.27 US Dollars	85,759,866.54	Qty

8	59022010	POLYESTER TYRE CORD FABRIC (DIPPED)	121800.000	K.G	23,659,700.00	426,300.90 US Dollars	3,343,094.63	Qty
9	73129000	BRASS COATED STEEL TYRE CORD (BREAKER AND BODY PLY)	33000.000	K.G	5,860,800.00	105,600.00 US Dollars	3,973,488.02	Qty
10	72173020	BEAD WIRE	351850.000	K.G	21,487,600.00	387,163.96 US Dollars	4,575,335.16	Qty
11	38123010	RUBBER CHEMICAL : ANTIOXIDANTS	190447.500	K.G	39,616,200.00	713,805.39 US Dollars	30,223,031.88	Qty
12	38121000	RUBBER CHEMICAL : ACCELERATOR	62255.000	K.G	12,115,300.00	218,293.68 US Dollars	7,446,118.49	Qty
13	38123090	RUBBER CHEMICAL : RETARDERS	14112.500	K.G	3,146,900.00	56,700.90 US Dollars	1,929,301.12	Qty
14	38122090	RUBBER CHEMICAL : MBTS	175.000	K.G	45,600.00	821.62 US Dollars	15,730.02	Qty
15	28170010	ZINC OXIDE	165375.000	K.G	19,374,400.00	349,088.27 US Dollars	7,542,849.34	Qty
16	38231119	MISCELLANEOUS CHEMICALS : STEARIC ACID	116875.000	K.G	7,783,900.00	140,250.43 US Dollars	7,167,070.42	Qty
17	27129010	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	111385.000	K.G	15,454,700.00	278,463.05 US Dollars	7,849,432.45	Qty
18	34031900	MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT	56875.000	K.G	9,732,600.00	175,362.15 US Dollars	4,180,327.35	Qty
19	38249025	MISCELLANEOUS CHEMICALS : FILLER (PRECIPITATED SILICA)	25775.000	K.G	1,442,900.00	25,998.19 US Dollars	365,568.71	Qty
20	38122090	MISCELLANEOUS CHEMICALS : PLASTICISERS	505325.000	K.G	38,477,100.00	693,281.08 US Dollars	17,613,335.32	Qty
21	39111010	MISCELLANEOUS CHEMICALS : C. I. RESINS	140.000	K.G	27,200.00	490.09 US Dollars	8,709.55	Qty

22	38123030	INSOLUBLE SULPHUR	33182.500	K.G	4,157,800.00	74,915.31 US Dollars	476,336.72	Qty
23	84819090	BRASS VALVE OF RELEVANT SPECIFICATION AND SIZE	17500.000	Number	1,699,700.00	30,625.23 US Dollars	410,202.37	Qty
24	84819090	VALVE CORES OF RELEVANT SPECIFICATION AND SIZE	17500.000	Number	1,699,700.00	30,625.23 US Dollars	410,202.37	Qty
25	40169990	BLADDERS	2255.000	Number	10,231,200.00	184,345.91 US Dollars	2,981,408.29	Qty
				Total	1,705,765,800.00	30,734,518.74		

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/167/2013/TSW/175 dated 25.09.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. New Pneumatic Tyres of Rubber, of a kind used on buses or lorries: Other Nylon (Total Quantity to be exported 1,20,000.00 kgs)	100 kgs	1. Natural Rubber	42.000 kgs
		2. Synthetic Rubber : PBR	7.600 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	3.000 kgs
		4. Carbon Black	25.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	11.250 kgs
		6. Bead Wire	4.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs

		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.800 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.250 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		16. Insoluble Sulphur	0.300 kgs
		17. Bladders	0.020 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
2. New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other Nylon (Total Quantity to be exported 60,000.00 kgs)	100 kgs	1. Natural Rubber	37.000 kgs
		2. Synthetic Rubber : PBR	6.000 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.000 kgs
		4. Carbon Black	25.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	5.500 kgs
		6. Bead Wire	2.000 kgs
		7. Rubber Chemical : Antioxidants	1.600 kgs

		8. Rubber Chemical : Accelerator	0.450 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	2.000 kgs
		15. Miscellaneous Chemicals : Plasticisers	5.500 kgs
		16. Insoluble Sulphur	0.250 kgs
		17. Bladders	0.020 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
3. New Pneumatic Tyres of Rubber, Other having a “Herring Bone” or similar tread: Of a kind used on agricultural or forestry vehicles and machines A. Nylon / Polyester	100 kgs	1. Natural Rubber	37.500 kgs
		2. Synthetic Rubber : PBR	3.800 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.200 kgs
		4. Carbon Black	28.250 kgs

Miscellaneous, viz. Nylon / Polyester (Total Quantity to be exported 32,00,000.00 kgs)		5. Nylon Tyre Cord Fabric (Dipped)	6.250 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.500 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	1.000 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.600 kgs
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
4. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread:	100 kgs	1. Natural Rubber	29.000 kgs
		2. Synthetic Rubber : PBR	13.75 kgs
		3. Synthetic Rubber : SBR -	13.25 kgs

Of a kind used on agricultural or forestry vehicles and machines, B. Nylon / Polyester Belt (Total Quantity to be exported 40,35,000.00 kgs)

1502 / 1712 / 1723 / 1783	15.25 kgs
4. Carbon Black	28.25 kgs
5. Nylon Tyre Cord Fabric (Dipped)	2.25 kgs
6. Polyester Tyre Cord Fabric (Dipped)	3.00 kgs
7. Bead Wire	3.000 kgs
8. Rubber Chemical : Antioxidants	1.90 kgs
9. Rubber Chemical : Accelerator	0.75 kgs
10. Rubber Chemical : Retarders	0.20 kgs
11. Zinc Oxide	1.50 kgs
12. Miscellaneous Chemicals : Stearic Acid	1.15 kgs
13. Miscellaneous Chemicals : Microcrystalline Wax	1.00 kgs
14. Miscellaneous Chemicals : Mould Release Agent	0.50 kgs
15. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.10 kgs
16. Miscellaneous Chemicals : Plasticisers	4.60 kgs
17. Insoluble Sulphur	0.50 kgs
18. Bladders	0.02 kgs

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 8, 9 and 10) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 12 to 16)

5. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") Nylon. (Total Quantity to be exported 8,60,000.00 kgs)	100 kgs	1. Natural Rubber	41.800 kgs
		2. Synthetic Rubber : PBR	5.650 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	7.700 kgs
		4. Carbon Black	27.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	8.000 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical: Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.100 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.950 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.500 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.250 kgs

		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
6. New Pneumatic Tyres of Rubber, Other having a “Herring Bone” or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24”) Nylon. (Total Quantity to be exported 3,50,000.00 kgs)	100 kgs	1. Natural Rubber	36.400 kgs
		2. Synthetic Rubber : PBR	3.550 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	13.750 kgs
		4. Carbon Black	29.250 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	7.500 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.450 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.100 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	1.150 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals :	4.250 kgs

		Plasticisers	
		15. Insoluble Sulphur	0.250 kgs
		16. Bladders	0.020 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 14)			
7. New Pneumatic Tyres of Rubber, Other: Of a kind used on agricultural or forestry vehicles and machines Nylon (Total Quantity to be exported 13,00,000.00 kgs)	100 kgs	1. Natural Rubber	34.500 kgs
		2. Synthetic Rubber : PBR	5.200 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	15.100 kgs
		4. Carbon Black	26.350 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	8.700 kgs
		6. Bead Wire	4.000 kgs
		7. Rubber Chemical : Antioxidants	1.450 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.150 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.000 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals :	0.100 kgs

		Filler (Precipitated Silica)	
		15. Miscellaneous Chemicals : Plasticisers	4.100 kgs
		16. Insoluble Sulphur	0.250 kgs
		17. Bladders	0.020 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
8. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm (24”) A Nylon. (Total Quantity to be exported 5,50,000.00 kgs)	100 kgs	1. Natural Rubber	47.800 kgs
		2. Synthetic Rubber : PBR	3.900 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	3.500 kgs
		4. Carbon Black	24.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	9.500 kgs
		6. Bead Wire	3.600 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.850 kgs
		13. Miscellaneous Chemicals :	0.500 kgs

		Mould Release Agent	
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	1.350 kgs
		15. Miscellaneous Chemicals : Plasticisers	3.650 kgs
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
9. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24") A Nylon. (Total Quantity to be exported 8,00,000.00 kgs)	100 kgs	1. Natural Rubber	34.000 kgs
		2. Synthetic Rubber : PBR	2.900 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	7.400 kgs
		4. Chloro Butyl Rubber	1.800 kgs
		5. Carbon Black	26.750 kgs
		6. Nylon Tyre Cord Fabric (Dipped)	9.000 kgs
		7. Brass Coated Steel Tyre Cord (Breaker and Body Ply)	10.000 kgs
		8. Bead Wire	2.500 kgs
		9. Rubber Chemical : Antioxidants	1.800 kgs
		10. Rubber Chemical : Accelerator	0.500 kgs
		11. Rubber Chemical : Retarders	0.050 kgs

		12. Zinc Oxide	1.250 kgs
		13. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		14. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		15. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		16. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.700 kgs
		17. Miscellaneous Chemicals : Plasticisers	3.500 kgs
		18. Insoluble Sulphur	0.300 kgs
		19. Bladders	0.020 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 9, 10 and 11) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 13 to 17)			
10. Solid Tyres of Rubber, Other: for Motor vehicles Solid (Total Quantity to be exported 1,00,000.00 kgs)	100 kgs	1. Natural Rubber	53.000 kgs
		2. Synthetic Rubber : PBR	5.450 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	1.000 kgs
		4. Carbon Black	33.000 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	1.000 kgs
		6. Bead Wire	1.250 kgs
		7. Rubber Chemical :	1.500 kgs

		Antioxidants	
		8. Rubber Chemical : Accelerator	1.000 kgs
		9. Rubber Chemical : Retarders	0.500 kgs
		10. Zinc Oxide	3.000 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.250 kgs
		12. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		13. Miscellaneous Chemicals : Plasticisers	1.750 kgs
		14. Insoluble Sulphur	0.500 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 13)			
11. Inner Tubes, of Rubber, For Lorries and buses (Total Quantity to be exported 10,000.00 kgs)	100 kgs	1. Butyl Rubber	43.600 kgs
		2. EPDM Rubber	5.000 kgs
		3. Carbon Black	31.500 kgs
		4. Rubber Chemical : Accelerator	1.000 kgs
		5. Rubber Chemical : MBTS	0.500 kgs
		6. Miscellaneous Chemicals : Stearic Acid	0.500 kgs
		7. Miscellaneous Chemicals : Microstalline Wax	0.500 kgs
		8. Miscellaneous Chemicals : C.I. Resins	0.400 kgs

		9. Brass Valve of Relevant Specification and Size	Net to Net
		10. Valve Cores of Relevant Specification and Size	Net to Net
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 4 and 5) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 6 to 8)			
12. Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included (Total Quantity to be exported 25,000.00 kgs)	100 kgs	1. Butyl Rubber	42.500 kgs
		2. EPDM Rubber	6.100 kgs
		3. Carbon Black	31.500 kgs
		4. Rubber Chemical : Accelerator	1.000 kgs
		5. Rubber Chemical : MBTS	0.500 kgs
		6. Miscellaneous Chemicals : Stearic Acid	0.500 kgs
		7. Miscellaneous Chemicals : Microstalline Wax	0.500 kgs
		8. Miscellaneous Chemicals : C.I. Resins	0.400 kgs
		9. Brass Valve of Relevant Specification and Size	Net to Net
		10. Valve Cores of Relevant Specification and Size	Net to Net
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 4 and 5) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 6 to 8)			

15	Case No.: 8/17/87-ALC1/2013	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00115/AM14/	RLA File :03/94/040/00081/AM14/	Lic.No/Date:0310733797 09.05.2013	Defer Date:09.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.			

Case No.:6/17/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Approved																					
HQ File :01/87/050/00113/AM14/	RLA File :03/94/040/00053/AM14/	Lic.No/Date:0310734137 13.05.2013	Defer Date:																					
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB/FOR (in Currency of realisation)</th></tr><tr><td>1</td><td>39029000</td><td>63/0- P P Compound (containing 40+/-1% Polypropylene and 60+/-1% Calcium Carbonate</td><td>500.000</td><td>M.T</td><td>24794000.00</td><td>460000.00 US Dollars</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>24,794,000.00</td><td>460,000.00</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	1	39029000	63/0- P P Compound (containing 40+/-1% Polypropylene and 60+/-1% Calcium Carbonate	500.000	M.T	24794000.00	460000.00 US Dollars					Total	24,794,000.00	460,000.00
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)																		
1	39029000	63/0- P P Compound (containing 40+/-1% Polypropylene and 60+/-1% Calcium Carbonate	500.000	M.T	24794000.00	460000.00 US Dollars																		
				Total	24,794,000.00	460,000.00																		

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<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39021000	Polypropylene Resin / Granules	200.000	M.T	16,030,800.00	292,000.00 US Dollars	1,202,310.00	Value & Qty
2	28365000	Calcium Carbonate	300.000	M.T	2,404,620.00	43,800.00 US Dollars	120,231.00	Value & Qty
				Total	18,435,420.00	335,800.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 7/87-ALC1/2013 dated 15.05.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Compound (containing 40+/-1% Polypropylene and 60+/-1% Calcium Carbonate)	1 kg	1. Polypropylene Resin/Granules	0.400 kg
		2. Calcium Carbonate	0.600 kg

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Case No.: 6/14/87-ALC1/2013	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
HQ File :01/87/050/00089/AM14/	RLA File :03/95/040/00068/AM14/	Lic.No/Date:0310734464 15.05.2013	Defer Date:09.10.2013

Decision: A copy of application has been forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC.

18	Case No.: 3/14/87-ALC1/2013	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00086/AM14/	RLA File :03/95/040/00998/AM13/	Lic.No/Date:0310735121 21.05.2013	Defer Date:23.10.2013
	Decision: A D/L No. 46011/40/2010-PC.II dated 31.07.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

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Case No.:12/19/87-ALC1/2013	Party Name:MELOG SPECIALITY CHEMICALS PVT. LTD.	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Transferred to Different Section					
HQ File :01/87/050/00152/AM14/	RLA File :03/95/040/00146/AM14/	Lic.No/Date:0310735559 24.05.2013	Defer Date:					
Application: Request is for adhoc norms for following:								
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>		
<i>1</i>	39333922	62/0- NUA (4-PIPERIDINOL, 2,2,6,6-TETRAMETHYL-1 (UNDEXYLOXY)	4259.000	K.G	7201110.00	13587000.00 Japanese Yen		
				Total	7,201,110.00	13,587,000.00		
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>

1	29333920	LA-7RD(1-PIPERIDINYLEXY 4-HYDROXY 2,2,6,6 TETRA METHYL	3170.000	K.G	1,569,150.00	2,853,000.00 Japanese Yen	0.00	Qty
2	29159090	LAUROX (LAUROYL PEROXIDE)	7200.000	K.G	3,168,000.00	5,760,000.00 Japanese Yen	0.00	Qty
3	29101990	D-40 (SOLVENT)	6612.000	K.G	545,490.00	991,800.00 Japanese Yen	0.00	Qty
4	29051100	METHANOL	973.000	K.G	26,757.50	48,650.00 Japanese Yen	1,360,187.00	Qty
				Total	5,309,397.50	9,653,450.00		

Decision: The Committee considered the case of the firm for fixation of the input output norms under Para 4.7 of HBP (Vol.1) and it was observed that the ITC HS Code of Export Product is wrongly indicated as 39, it should be 29, which pertains to Norms Committee-III. Accordingly, it was decided to **transfer the case to Norms Committee – III.**

20	Case No.:8/19/87-ALC1/2013	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00148/AM14/	RLA File :03/95/040/00160/AM14/	Lic.No/Date:0310735828 28.05.2013	Defer Date:09.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 31.07.2013. Comments awaited from D/o C&PC.			

21	Case No.:3/19/87-ALC1/2013	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00143/AM14/	RLA File :03/94/040/00091/AM14/	Lic.No/Date:0310735940 29.05.2013	Defer Date:09.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 31.07.2013. Comments awaited from D/o C&PC.			

22	Case No.:14/14/87-ALC1/2013	Party Name:PODDAR MERCANTILE PVT.LTD.,	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00097/AM14/	RLA File :02/24/040/00013/AM14/	Lic.No/Date:0210190280 31.05.2013	Defer Date:09.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC.			

23	Case No.:4/19/87-ALC1/2013	Party Name:GOLDEN CASHEW PRODUCTS PRIVATE LIMITED,	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00144/AM14/	RLA File :03/94/040/00143/AM14/	Lic.No/Date:0310736567 04.06.2013	Defer Date:23.10.2013
	Decision: A D/L No. 46011/66/2013-PC.II dated 03.09.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

24	Case No.:5/19/87-ALC1/2013	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00145/AM14/	RLA File :03/94/040/00176/AM14/	Lic.No/Date:0310736575 04.06.2013	Defer Date:16.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 31.07.2013. Comments awaited from D/o C&PC.			

25	Case No.:1/19/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00141/AM14/	RLA File :09/24/040/00628/AM13/	Lic.No/Date:0910056312 11.06.2013	Defer Date:23.10.2013
	Decision: A D/L No. 46011/141/2005-PC.II dated 30.08.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

26	Case No.:7/19/87-ALC1/2013	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00147/AM14/	RLA File :03/95/040/00028/AM14/	Lic.No/Date:0310737612 13.06.2013	Defer Date:09.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 31.07.2013. Comments awaited from D/o C&PC.			

Case No.:13/19/87-ALC1/2013

Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD

Meet No/Date:26/87-ALC1/2013
25.09.2013

Status: Approved

HQ File :01/87/050/00153/AM14/

RLA File :03/95/040/00166/AM14/

Lic.No/Date:0310737738
14.06.2013

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	40169100	62/0- RUBBER FLOOR COVERINGS & MATS	300000.000	K.G	43680000.00	780000.00 US Dollars
				Total	43,680,000.00	780,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	40021910	SYNTHETIC RUBBER SBR SERIES 1500 / 1700	97500.000	K.G	13,650,000.00	243,750.00 US Dollars	0.00	Qty
2	40027000	EPDM RUBBER	93000.000	K.G	15,624,000.00	279,000.00 US Dollars	0.00	Qty
3	28170010	ZINC OXIDE	6360.000	K.G	712,320.00	12,720.00 US Dollars	0.00	Qty
4	38121000	ANTIOXIDANT / RETARDER / PEPTIZER / ACCELERATOR	7350.000	K.G	1,646,400.00	29,400.00 US Dollars	0.00	Qty
5	32061190	TITANIUM DI-OXIDE	9450.000	K.G	1,852,200.00	33,075.00 US Dollars	0.00	Qty
6	38249025	Ppt SILICA FILLER	28560.000	K.G	1,039,584.00	18,564.00 US Dollars	0.00	Qty

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7	38231190	PROCESS OIL	16500.000	K.G	1,386,000.00	24,750.00 US Dollars	0.00	Qty
8	39239090	PACKING MATERIAL : PLASTIC PALLETS	270.000	Number	241,920.00	4,320.00 US Dollars	0.00	Qty
				Total	36,152,424.00	645,579.00		

Decision: According to the technical comments of DIPP vide letter dated 24.09.2013, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber Floor Covering & Mats (containing a minimum of 28.1% of EPDM Rubber & 29.5% of Synthetic Rubber SBR – 1500 / 1700)	1 kg	1. Synthetic Rubber SBR Series 1500 & 1700	0.325 kg
		2. EPDM Rubber	0.310 kg
		3. Zinc Oxide	0.0212 kg
		4. Antioxidant / Retarders / Peptizers / Accelerators	0.0245 kg
		5. Titanium Dioxide	0.0315 kg
		6. PPT Silica Filler	0.0952 kg
		7. Process Oil	0.055 kg
		8. Packing Material (Plastic Pallets)	270 Nos.
Note: Firm would be required to export back 270 Nos. of Packing Material (Plastic Pallets) along with the export product.			

Case No.:14/19/87-ALC1/2013	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Approved
HQ File :01/87/050/00154/AM14/	RLA File :03/95/040/00196/AM14/	Lic.No/Date:0310738083 18.06.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	40169990	62/0- SYNTHETIC RUBBER SHEETS OF FLOURO ELASTOMER	30000.000	K.G	38640000.00	690000.00 US Dollars
				Total	38,640,000.00	690,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39045090	FLOURO ELASTOMER RUBBER	26400.000	K.G	32,524,800.00	580,800.00 US Dollars	0.00	Qty
2	25199040	MAGNESIUM OXIDE	1800.000	K.G	201,600.00	3,600.00 US Dollars	0.00	Qty
3	28030010	M. T. CARBON BLACK	3000.000	K.G	252,000.00	4,500.00 US Dollars	0.00	Qty
4	38122090	PLASTICIZER KW-759	1500.000	K.G	210,000.00	3,750.00 US Dollars	0.00	Qty
5	39239090	PACKING MATERIAL : PLASTIC PALLETS	35.000	Number	31,360.00	560.00 US Dollars	0.00	Qty
				Total	33,219,760.00	593,210.00		

Decision: According to the technical comments of DIPP vide letter dated 24.09.2013, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Synthetic Rubber Sheet of Fluoro Elastomer Rubber (containing a minimum of % of Fluoro Elastomer	1 kg	1. Fluoro Elastomer Rubber	0.880 kg
		2. Magnesium Oxide	0.060 kg
		3. M.T. Carbon Black	0.100 kg
		4. Plasticizers	0.050 kg
		6. Packing Material (Plastic Pallets)	35 Nos.

	Rubber)		
	Note: Firm would be required to export back 35 Nos. of Packing Material (Plastic Pallets) along with the export product.		

29	Case No.:10/19/87-ALC1/2013	Party Name:SOLVA Y SPECIALITIES INDIA PVT.LTD.	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00150/AM14/	RLA File :03/95/040/00898/AM13/	Lic.No/Date:0310738543 21.06.2013	Defer Date:09.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 31.07.2013. Comments awaited from D/o C&PC.			

30	Case No.:9/19/87-ALC1/2013	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00149/AM14/	RLA File :03/95/040/00876/AM13/	Lic.No/Date:0310738810 24.06.2013	Defer Date:09.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 31.07.2013. Comments awaited from D/o C&PC.			

31	Case No.:21/14/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00104/AM14/	RLA File :09/24/040/00099/AM14/	Lic.No/Date:0910056445 25.06.2013	Defer Date:09.10.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.			

	Case No.:15/19/87-ALC1/2013	Party Name:MICROSPHERES (INDIA)	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
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HQ File :01/87/050/00155/AM14/	RLA File :03/95/040/00235/AM14/	Lic.No/Date:0310739275 27.06.2013	Defer Date:23.10.2013
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Decision: A D/L No. 46011/86/2005-PC.II dated 06.09.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.

Case No.:1/17/87-ALC1/2013	Party Name:PREMIER POLYFILM LTD.	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Withdrawn
HQ File :01/87/050/00108/AM14/	RLA File :05/24/040/00096/AM14/	Lic.No/Date:0510358255 28.06.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39181090	63/0- THREE LAYERED PRINTED PVC FLOOR COVERING Thickness of Export Product : 0.35 MM - 2.00 MM	530000.000	K.G	33054450.00	600990.00 US Dollars
				Total	33,054,450.00	600,990.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN	199810.000	K.G	12,408,400.00	225,607.27 US Dollars	0.00	Qty
		PHTHALATE				154 181 82 US		

2	29173920	PLASTICIZER (DOP)	106000.000	K.G	8,480,000.00	Dollars	0.00	Qty
3	28230010	TITANIUM DIOXIDE	9540.000	K.G	1,526,400.00	27,752.73 US Dollars	0.00	Qty
4	38122010	PVC STABILIZER	6360.000	K.G	763,200.00	13,876.36 US Dollars	0.00	Qty
5	39219029	PVC FLOORING / SHEET SCRAP / OFF CUTS (PRE CONSUMER INDUSTRIAL SCRAP)	222600.000	K.G	5,565,000.00	101,181.82 US Dollars	0.00	Qty
				Total	28,743,000.00	522,600.00		

Decision: Zonal Jt. DGFT, CLA, New Delhi vide letter No. 05/24/40/96/AM-14ZALC-II/CLA, dated 04.09.2013 has informed that the advance authorization was issued on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 31/87-ALC1/2011 held on 02.11.2011. Hence, the Committee decided to **withdraw** the case.

34	Case No.:2/15/87-ALC1/2013	Party Name:GOVIND RUBBER LTD.	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00107/AM14/	RLA File :30/24/040/00015/AM14/	Lic.No/Date:3010095113 04.07.2013	Defer Date:16.10.2013
	Decision: RLA, Ludhiana was requested through e-mail on 29.08.2013 for furnishing application expeditiously. However, the application awaited from RLA, Ludhiana. Hence, it was decided to issue Reminder to RLA, Ludhiana for furnishing application expeditiously.			

	Case No.:21/19/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00161/AM14/	RLA File :34/24/040/00067/AM14/	Lic.No/Date:3410037348	Defer Date:23.10.2013

35		04.07.2013	
	Decision: A D/L No. 46011/88/2008-PC.II dated 19.09.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.		

36	Case No.: 17/19/87-ALC1/2013	Party Name:PALMETTO INDUSTRIES (INDIA) PVT. LIMITED,	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00157/AM14/	RLA File :04/24/040/00066/AM14/	Lic.No/Date:0410147848 08.07.2013	Defer Date:23.10.2013
	Decision: A D/L No. 46011/84/2012-PC.II dated 06.09.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

37	Case No.: 1/26/87-ALC1/2013	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:26/87-ALC1/2013 25.09.2013	Status: Deferred
	HQ File :01/87/050/00219/AM14/	RLA File :52/24/040/00021/AM14/	Lic.No/Date:5210040205 17.09.2013	Defer Date:16.10.2013
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
